NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 101(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE COMPANY: M/s. Sh. Jasmohan Singh V/s. M/s. M.S. Koldhold Industries Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATIO	N	REPRESENTATIO	N S	GNATUR
1.	Mr. Some		How		to b	rom &
2.	Mr. Punce	e thear			0	11
3.	Mr. De	for Radio	Adu	Restord	ks/40.6	aff.
4.	Mr. Saw	abh Kalia 1	Ad			
5.	Mr. Per	inder)	,	٥	,	

ORDER

Due to paucity of time, matter be listed for further hearing on 19.9.2016.

(Ina Malhotra)

Sd1-

Member (Judicial)

(R. Varaunarajan)

Member (Judicial)